

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No.K.13022/01/2020-US.II
Government of India
Ministry of Law and Justice
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 24th January, 2020.

NOTIFICATION

Shri Justice Anant Bijay Singh has tendered his resignation from the office of Judge, Jharkhand High Court, in pursuance of proviso (a) to clause (1) of Article 217 of the Constitution, with effect from 20th January, 2020.

my
24/1/2020
(Rajinder Kashyap)
Joint Secretary to the Government of India
Tel: 2338 3037

To

The Manager,
Government of India Press,
Minto Road,
New Delhi-110002

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

New Delhi
Dated: 20.01.2020

NOTICE

Oath taking Ceremony of Hon'ble Mr. Justice Anant Bijay Singh, as Judicial Member in the National Company Law Appellate Tribunal (NCLAT) will be held at 10:30 A.M. on 21st January, 2020 in the Court of Hon'ble Chairperson, National Company Law Appellate Tribunal (NCLAT), 2nd Floor, Mahanagar Doorsanchar Sadan (M.T.N.L. Building), 9, C.G.O. Complex, Lodhi Road, New Delhi-110003. Learned Senior Advocates, Advocates and other professionals are cordially invited.

By Order

Sd/-
REGISTRAR
NCLAT